NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/ 2017		Admission	Rule-6 of I&B	R.K. Swamy BBDO Pvt. Ltd. Vs Firepro Systems Pvt. Ltd.

REPRESENTATION TO WHOM	SIGNATURE
Advocates for Petitares	MB Caleston
D dvo (ade for Respondent	· Vind US

Counsel for petitioner is present. Counsel for respondent is also present. He undertakes to file vakalat for respondent. Counsel is directed to file latest account statement of the petitioner company maintained in the Bank. Counsel for petitioner requested the Tribunal to grant permission with regard to the compliance of other objections invoking inherent powers of the Tribunal on the ground that they are only minor objections raised by the Registry.

For hearing on the objections raised by the Registry, list it on 02.08.2017. Meanwhile, respondent to file vakalat and objections if any.

MEMBER (T)

MEMBER (J)